

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: August 16, 2012

No. 1803 / DR(S)/2012

On reversion to the regular line, Sri **Umesh Chandra Srivastava**, Presiding Officer, Debts Recovery Tribunal, Lucknow is appointed as Officer on Special Duty, Shamli in the new court created vide G.O. No. 957/ VII-Nyay-2-2012-202 G/ 2011 dated 13.8.2012

No. 1804 / DR(S)/2012

Sri **Shri Prakash**, Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge/ Special Judge, Kanpur Nagar vice Smt. Rekha Dixit.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Kanpur Nagar against the special court created for trying cases under the said Act.

No. 1805 / DR(S)/2012

Smt. **Rakha Dixit**, Special Judge/ Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge, Kanpur Nagar.

No. 1806 / DR(S)/2012

Sri **Alakh Narain**, Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge/ Special Judge, Kanpur Nagar vice Sri Ramesh Kumar Tripathi.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Kanpur Nagar in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1807 / DR(S)/2012

Sri **Ramesh Kumar Tripathi**, Special Judge/ Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge, Kanpur Nagar.

No. 1808 / DR(S)/2012

Dr. **Vijay Laxmi**, Additional District & Sessions Judge, Kanpur Nagar is appointed as Officer on Special Duty, Sambhal in the new court created vide G.O. No. 957/ VII-Nyay-2-2012-202 G/ 2011 dated 13.8.2012.

No. 1809 / DR(S)/2012

Sri **Ashok Kumar Tiwari**, Additional District & Sessions Judge, Hardoi is appointed as Officer on Special Duty, Hapur in the new court created vide G.O. No. 957/ VII-Nyay-2-2012-202 G/ 2011 dated 13.8.2012

BY ORDER OF THE COURT,

Sd/-

(SHEO KUMAR SINGH-I)
I/c REGISTRAR GENERAL

No. 325 /DR (S)/ 2012, Dated: Allahabad: August 16, 2012

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001

2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to kindly relieve Sri Umesh Chandra Srivastava, Presiding Officer, Debts Recovery Tribunal, Lucknow from his present posts so as to enable him to take over charge of his new posting accordingly.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).
8.
 - a) Sri Umesh Chandra Srivastava, Presiding Officer, Debts Recovery Tribunal, Lucknow.
 - b) Dr. Vijay Laxmi, Additional District & Sessions Judge, Kanpur Nagar.
 - c) Sri Ashok Kumar Tiwari, Additional District & Sessions Judge, Hardoi.

You shall hand over charge of your present posts and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services) and Section Officer (Admin. A-2), High Court, Allahabad forthwith.

The officer on Special Duty is directed that the recruitment process for class III & IV Staff shall be made in pursuance to the directions and circulars issued by the Hon'ble High Court of Judicature at Allahabad and the Government of U.P. from time to time.

9. The District & Sessions Judges, Muzaffarnagar, Moradabad and Ghaziabad.
10. The District Magistrates, Muzaffarnagar, Moradabad, Ghaziabad, Shamli, Sambhal and Hapur.
11. The Treasury Officers, Muzaffarnagar, Moradabad, Ghaziabad, Shamli, Sambhal and Hapur.
12. Mahalekhakar, (Lekha Evam Hakdari-2) U.P., Allahabad.
13. Mahalekhakar, Audit-2, U.P., Allahabad.
14. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
15. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
16. The Registrar (Confidential), High Court, Allahabad.
17. The Deputy Registrar (Accounts), High Court, Allahabad.
18. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
19. The Deputy Registrar (Budget), High Court, Allahabad.
20. The Deputy Registrar (G), High Court, Allahabad. For necessary action at your end in respect of appointment/ posting of class III & IV employees.
21. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(VIRENDRA KUMAR SRIVASTVA
DEPUTY REGISTRAR(SERVICES))**